

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND:MEGHALAYA: MANIPUR: TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 96

Dated Guwahati, the 28th December, 2010

In supersession of earlier Orders, Hon'ble High Court vide Full Court's Resolution adopted on 16.12.2010, in respect of Item No. 6 (Brief 'B'), has been pleased to give option to book suppliers that they may deposit a lumpsum amount of Rs. 15,000/- (Rupees fifteen thousand) annually for obtaining the copies of FR / NFR / Overruled decisions or the suppliers may pay Rs. 100/- for each copy of FR / NFR / Overruled decisions. The lumpsum amount of Rs. 15,000/- paid annually at the Principal Seat shall cover the Outlying Benches as well.

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. VI- 50/2002/ 651-674 / Dated 28th December, 2010.